GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA
UNSTARRED QUESTION NO. 246
TO BE ANSWERED ON TUESDAY, JULY 21, 2026/ 30 ASHADHA, 1948 (SAKA)

SETTING UP OF A PSB BRANCH IN PERUMARUDHUR

246 DR. M. DHANAPAL:
Will the Minister of FINANCE be pleased to state:

(a) whether Government has received any representation for opening a nationalised bank branch at Perumarudhur Panchayat in Manamelkudi Taluk, Pudukkottai District, Tamil Nadu;

(b) the norms governing branch expansion in rural areas;

(c) whether banking requirements of these villages have been assessed;

(d) whether hardships faced by residents have been examined; and

(e) the action proposed to establish a Public Sector Bank (PSB) branch in the area?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a to e) To ensure accessibility of banking services in rural and remote areas, the endeavour of the Government is to provide a banking outlet (Bank branch / Business Correspondent / India Post Payments Bank) within 5 kilometres radius of all inhabited villages in the country. Availability of banking outlets is monitored by a Geographic Information System (GIS) based application, namely, the Jan Dhan Darshak (JDD) app.

As per the JDD app, all the 738 inhabited villages in Pudukkottai district are covered by a banking outlet within the radius of 5 kms. The banking infrastructure in the State of Tamil Nadu including the Pudukkottai district & Perumarudhur village is as under: -

Village/District	Branch	BC	ATM	IPPB
Perumarudhur village	0	2	0	3
Pudukkottai district	232	816	318	335
Tamil Nadu	12,841	34,586	23,380	11,755

Source: JDD app

Further, Reserve Bank of India (RBI) has permitted Commercial Banks, Small Finance Banks, Payments Banks, Local Area Banks and Regional Rural Banks, to open bank branches anywhere in India without prior approval, provided 25% are in unbanked rural areas.

Moreover, in pursuance of extant RBI guidelines, rolling out of banking outlets in uncovered areas is a continuous process looked after by the State Level Bankers' Committee (SLBC) / Union Territory Level Bankers Committee (UTLBC), in consultation with the concerned State/UT Government, member Banks and other stakeholders. Banks, inter-alia, consider proposals for opening banking outlets in the light of RBI's instructions, their business plans and their commercial viability. To further assess the viability for opening a banking outlet, banks carry out survey as required. The data for such proposals is not maintained centrally.

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